

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 103
(IB)-923(PB)/2018

IN THE MATTER OF:

Sunil Handa And Ors.

.... Petitioner/Applicant

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 CIRP

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Yogita Bhatia, CS, Mr. Nitin Kumar, Adv.

For the RP : Mr. Dhananjaya Sud, Adv.

ORDER

New IA-1679/2024

Ld. Counsel Ms. Yogita Bhatia appeared through VC on behalf of the Applicant.

Ld. Counsel for the RP also appeared through VC.

At request, list the matter before the Regular (Principal) Bench for a physical hearing **on 30.04.2024.**

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-sd-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)